93 Written Answers

(a) the total number of joint ventures approved by the Foreign Investment Promotion Board during 1995 to 1998;

(b) the total amount of equity participation by the foreign companies in these joint ventures; and

(c) the total amount of equity involved in these joint ventures and the areas in which these ventures have been approved?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) Sir, during the period 1995 to October, 1998, 4,236 financial collaborations with a total foreign equity of Rs. 134146.61 crore have been approved by Foreign Investment Promotion Board (FIPB). Details regarding the percentage of foreign equity and areas of investment are available in the SIA Newsletter brought out by this Department on monthly basis, which is widely circulated, including the Parliament Library.

Approval of FDIs by FIPB

1592. SHRI RAJUBHAI A. PARMAR: Will the Minister of INDUSTRY be pleased to state:

(a) the details of FDIs approved by the Foreign Investment Promotion Board during the last four months, month-wise;

(b) whether any Foreign Investment and Foreign Collaboration proposals had been withdrawn during the period, but for the inordinate delay and postponements by FIPB on various grounds, if so, the details thereof; and

(c) whether any of them belonged to infrastructure sesctor, if so, which ones?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) During the four months of June, 1998 to September, 1998, 394 financia' collaborations with a total foreign equity of Rs. 12016.28 crore have been approved by FIPB.

The details of such proposals viz. name and country of foreign collaborator, percentage of equity, item ofmanufacture/activity and location of the project are published on a monthly basis in SIA Newsletter which is widely circulated, including the Parliament Library.

(b) No, Sir.

(c) Does not arise.

Functioning of Hindustan Cables Ltd.

1593. SHRI GURUDAS DASGUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether government have taken steps for the proper functioning of the Hindustan Cables units;

(b) whether the Ministry of Communications agreed to take over the hindustan Cables under its control; and

(c) whether any financial assistance has been sanctioned to see that the existing capacity is utilized?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) to (c) A package of assistance together with financial restructuring proposing mainly reservation of orders alongwith advance, transfer of Hindustan Cables Limited (HCL) to Department of Telecommunications (DOT) and financial assistance is under consideration of the Government.

Non-Placing of orders with BHEL

1594. SHRI YADLAPATI VENKAT RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether BHEL has not received many orders for its survival; and

(b) if so, the reasons why the PSUs like Neyveli Lignites are giving orders to foreign multinationals instead of BHEL to save foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) During